NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 1263/2022- New Application MA 4020/2019- Hearing MA 4141/2019- Hearing MA 3237/2019- Hearing IA 769/2022- Hearing in C.P. (IB)/1765(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2022

NAME OF THE PARTIES: - Maharashtra State Electricity Distribution Company Limited
V/s
Shailesh Verma RP of Lavasa Corporation Ltd.
IN THE MATTER OF
Raj Infrastructure Development (India) Pvt Ltd.
V/s
Lavasa Corporation Ltd.

APPEARANCES: -

FOR THE APPLICANT	:	Sr. Counsel, Mr. Gaurav Joshi
FOR THE RP	:	Counsel, Mr. Ashish Kamat
FOR THE RESPONDENT	:	Counsel, Mr. Avinash R Khanolkar

Section: 60(5) and 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). List the matter on **02.06.2022** (high on board) for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

JAGDISH